

DIVISION BENCH  
COURT - I

O-226

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/133(KB)2023  
IA(COMPANIES.ACT)/57(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>TH</sup> JULY 2024**

|                  |                                                       |
|------------------|-------------------------------------------------------|
| IN THE MATTER OF | SUNITA AGARWAL<br>VS<br>DIPTENDU EXIM PRIVATE LIMITED |
| UNDER SECTION    | SEC. 241(1)<br>SEC. 242(4)                            |

**Appearances (via video conferencing/physically)**

Mr. Shaunak Ghosh, Adv. : For Petitioner  
Ms. Sohali Sen, Adv.  
Mr. Rajib Mullick, Adv.  
Ms. Shreyashi Maity, Adv.

Ms. Swapna Choubey, Adv. : For Respondents  
Mr. Mohan Ram Goenka, PCS  
Ms. Sneha Khaitan, CS

**ORDER**

1. Ld. Counsel/Authorized Representative for the parties present.
2. There is a substitution sought for of Petitioner No. 1 who has passed away on 22<sup>nd</sup> June, 2024. Let an appropriate application be filed within the statutory time.
3. Post this matter on **2/09/2024**. Interim order, if any, shall continue till the next date of hearing.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)